

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA- 317 of 2014
in APPEAL No. 173 of 2014 &
I.A. No. 283 of 2014**

Dated : 22nd August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Abhijeet MADC Nagpur Energy Pvt. Ltd. ... Appellant(s)
Versus
Maharashtra Airport Development Co. Ltd. Respondent(s)
& Ors.
Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Prateek Mohanty
Ms. Rihka Godhvani**

ORDER

IA No. 317 of 2014

The learned counsel for the Respondent submits that he will be filing his reply to I.A. on or before 01.09.2014 after serving copy on the other side.

Post the matter for hearing on **03.09.2014.**

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**